

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH  
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Commercial Complex(BDA)  
Indiranagar  
Bangalore - 560 038

Dated : 21 APR 1988

APPLICATION NO 897 / 87(F)

W.P. NO. \_\_\_\_\_

Applicant

Shri N.R. Ravi  
To

Respondent

v/s The Dy Director General, GSI, Bangalore &  
another

1. Shri N.R. Ravi  
No. 245, I 'A' Block  
Rajajinagar  
Bangalore - 560 010
2. Shri S.K. Srinivasan  
Advocate  
35 (Above Hotel Swagath)  
1st Main, Gandhinagar  
Bangalore - 560 009
3. The Deputy Director General  
Geological Survey of India  
A.M.S.E. Wing  
No. 2, Church Street  
Bangalore - 560 001
4. The Director General  
Geological Survey of India  
No. 27, Jawaharlal Nehru Road  
Calcutta - 700 016
5. Shri M. Vasudeva Rao  
Central Govt. Stng Counsel  
High Court Building  
Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/STORY/INTERIM ORDER  
passed by this Tribunal in the above said application on 18-4-88.

RE. R. Venkatesh  
DEPUTY REGISTRAR  
(JUDICIAL)

*affidavit N. V. N. S.*  
Encl : As above

**In the Central Administrative  
Tribunal Bangalore Bench,  
Bangalore**

**ORDER SHEET**

Application No. .... 897 .... of 1987(F)

| <u>Applicant</u>       |     | <u>Respondent</u>                                     |
|------------------------|-----|---|
| N.R. Ravi              | V/s | The Dy. Director General, GSI,<br>Bangalore & another |
| Advocate for Applicant |     | Advocate for Respondent                               |
| S.K. Srinivasan        |     | M. Vasudeva Rao                                       |

| Date | Office Notes | Orders of Tribunal |
|------|--------------|--------------------|
|      |              |                    |

KSPVC/PSA

Order

Applicant by Sri SKS.  
Respondents by Sri M.V.Rao. Sri SKS  
submits that the respondents have  
themselves granted the reliefs  
sought in the application and  
therefore this application may be  
disposed of as having become  
infructuous. We accept this  
submission of Sri SKS and dismiss  
this application as having become  
infructuous. No costs.

Sd/- Sd/-

VC 18/4/88 M(A)

TRUE COPY

*R. Venkatesh*  
DEPUTY REGISTRAR (JDL)  
CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE

